



NOTIFICATION No. 105 / 2018

The Government in G.O.Ms.No.298, Home(Cts.II) Department, dated 05.04.2017 have issued orders for the constitution of Additional Mahila Court (in the cadre of Judicial Magistrate) at Namakkal District, in the cadre of Civil Judge.

Tmt.P.K.Dhamayanthi, Judicial Magistrate II, Namakkal, is transferred and posted as Additional Mahila Court, Namakkal, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.
DATED:21.06.2018.

R. J. S.
21/06/18
REGISTRAR GENERAL

To

1. Tmt.P.K.Dhamayanthi, Judicial Magistrate II, Namakkal.
2. The Judicial Magistrate II, Namakkal.
3. The Principal District Judge, Namakkal.
4. The Chief Judicial Magistrate, Namakkal.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
6. The Treasury Officer, District Treasury, Namakkal.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.

8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'B7' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
32. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
33. The Technical Director, NIC, High Court, Madras.
34. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 105 / 2018, dated: 21.06.2018.

Tmt.P.K.Dhamayanthi, Judicial Magistrate II, Namakkal, who has been transferred and posted as Judicial Magistrate, Additional Mahila Court, Namakkal, in the newly sanctioned court vide High Court's Notification cited above, is required to hand over charge of the posts of Judicial Magistrate, Mobile Court, Namakkal and Special Judicial Magistrate, Special Court for Exclusive trial of Land Grabbing Cases, Namakkal, which she is holding as full additional charge to the Additional District Munsif, Namakkal on 22.06.2018 A.N., and assume charge of the new post of Judicial Magistrate, Additional Mahila Court, Namakkal on 23.06.2018 F.N. After assuming charge of her new post, she is also required to hold full additional charge of the post of Judicial Magistrate II, Namakkal.

The Additional District Munsif, Namakkal, is required to hold full additional charge of the posts of and Judicial Magistrate, Mobile Court, Namakkal, and Special Judicial Magistrate, Special Court for Exclusive trial of Land Grabbing Cases, Namakkal, until further orders.

As the inauguration of the Additional Mahila Court, Namakkal, (in the cadre of Judicial Magistrate) is to be held on 23.06.2018 F.N., Tmt.P.K.Dhamayanthi, is required to report to the Principal District Judge, Namakkal, on 22.06.2018 A.N., without fail, in connection with inauguration of the aforesaid newly sanctioned Court.

**HIGH COURT, MADRAS.
DATED 21.06.2018**

R. S. S. S.
21/06/18
REGISTRAR GENERAL

To

1. Tmt.P.K.Dhamayanthi, Judicial Magistrate II, Namakkal.
2. The Judicial Magistrate II, Namakkal.
3. The Additional District Munsif, Namakkal.
4. The Principal District Judge, Namakkal.
5. The Chief Judicial Magistrate, Namakkal.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, District Treasury, Namakkal.

Copy to

The Section Officer / Record Keeper, A.D. Records, High Court, Madras.